

HIGH COURT OF DELHI: NEW DELHINo. 11 /DHC/Gaz/G-7/V.I.E.2(a)/2016
Dated : 10th March, 2016**ORDER**

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with effect from 14.03.2016:-

Sl. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1	Naresh K. Laka	CMM. West, THC	CMM, East, KKD	East	Vice Mr. Sidharth Mathur
2	Charu Aggarwal	On return from maternity/child care leave	CMM, West, THC	West	Vice Mr. Naresh Kumar Laka
3	Sidharth Mathur	CMM. East, KKD	SCJ-cum-RC, North, Rohini	North	Vice Ms. Shunafi Gupta
4	Shunafi Gupta	SCJ-cum-RC, North, Rohini	ACMM-1, New Delhi, PHC	New Delhi	Vice Mr. Ajay Garg
5	Ajay Garg	ACMM-1, New Delhi, PHC	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PHC	New Delhi	Vice Mr. Rajinder Singh
6	Rajinder Singh	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PHC	MM-6, South-West, Dwarka	South-West	In a new court
7	Aditi Garg	On return from maternity/child care leave	Civil Judge-7, West, THC	West	In a new Court

Notes :

- The judicial officers shall be under the control and supervision of the District & Sessions Judge of the district to which they have been allocated.
- The District & Sessions Judge, South-West, Dwarka shall withdraw the cases of PS Jaffarpur Kalan from the Court of Mr. Kishor Kumar, MM-3, South-West, Dwarka and the cases of PS Dwarka (North) from the court of Mr. Santosh Kumar Singh, MM-5, South-West Dwarka and assign the same to the newly created court of Mr. Rajinder Singh, MM-6, South-West, Dwarka.
- The District & Sessions Judge, West, THC shall assign sufficient number of cases to the newly created court of Ms. Aditi Garg, Civil Judge-7, West, THC on withdrawal from other such courts, so as to ensure equal pendency.

BY ORDER OF THE COURT

Sd/-
(CHANDER SHEKHAR)
REGISTRAR (VIGILANCE)

Dated: 10th March, 2016

Endst.No. _____/DHC/Gaz/G-7/V.I.E.2(a)/2016

Copy forwarded for information and necessary action to :-

- The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
- The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
- The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.

DJS (HSD)
10/3/16

Ad- (Judge)
1270-1314